

Annexure-6

Name of the corporate debtor: Shakti Bhog Snacks Limited; Date of commencement of CIRP:03.01.2023; List of creditors as on: 05.04.2023

**List of operational creditors (Employees)**

Sl. No.	Name of authorised representative, if any	Name of empl-oyee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
	- Total	-		-	-			-	-	-	-	-	-

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